ADHOC COMMITTEE BAR COUNCIL OF MEGHALAYA, SHILLONG.

NOTIFICATION

HCM. II/50/2014-Estt/762

Dated Shillong 14th September, 2022

In exercise of the power confer upon under Rule 16 of the Bar Council of Meghalaya Rules, 2021 the undersigned hereby appoint the following learned members as the Polling Officers for smooth conduct of the first Bar Council election scheduled to be held on 23rd September, 2022 as notified earlier.

- 1. Shri. Gypson R. Marak
- 2. Shri. Jerill R, Marak
- 3. Smti. Pynhunlang Wanshong
- 4. Smti. Synshar Kyndia
- 5. Smti. Dari Lyngdoh
- 6. Miss. Bandhana Das
- 7. Shri. Sohar Ali Sheikh
- 8. Shri. Peter Dohkhrut
- 9. Shri. Philip Khrawbok Shati
- 10. Shri. Santosh Pandey
- 11. Shri. Heiwan Warjiri
- 12. Miss. Virjiana Sharapova
- 13. Shri. Markus Surong
- 14. Shri. Manna Pashgeinlang Myrboh.
- 15. Smti. Aphanur Nongsiej
- 16. Miss. Badashisha Mawrie
- 17. Miss. Lalramnghaki Hauchhum

18. Shri. H. Abhraham19. Shri. Arkin Kharwanlang20. Shri. Aldon Syiem.

RETURNING OFFICER ADHOC COMMITTEE BAR COUNCIL OF MEGHALAYA, SHILLONG.

Memo No. HCM.II/50/2014-Estt/ 762-A

Dated Shillong 14th September, 2022

Copy to:

- 1. The Advocate General, High Court of Meghalaya for favour of kind information.
- 2. Shri K.S. Kynjing, Senior Advocate, High Court of Meghalaya for favour of kind information.
- The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/ Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.
- 4. The Judicial Magistrate First Class, Mairang Court for favour of kind information and necessary action.
- The Judicial Magistrate First Class Sohra Sub-Division, Amlarem Sub-Division, Dadenggre Sub-Division for favour of kind information and necessary action.
- 6. The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.
- 7. The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.
- 8. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
- 9. The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.
- 10. The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.

- 11. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
- 12. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
- 13. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.
- The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.
- 15. The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.
- 16. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information and necessary action.
- 17. The President/Secretary, Ampati Bar Association, Ampati for kind information and necessary action.
- 18. The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.
- 19. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
 - 20. Notice Board.

21. Office File.

RETURNING OFFICER
ADHOC COMMITTEE
BAR COUNCIL OF MEGHALAYA,
SHILLONG.

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